

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 368(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Sh. Sanjay Kumar Mittal Vs. Sh. Vinod Kumar
Sharma & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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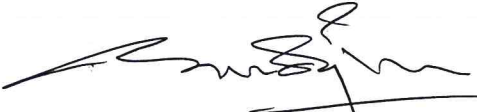
For the Petitioner (s): Counsel for the Petitioner

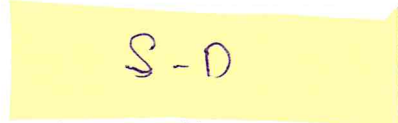
For the Respondent (s): Counsel for the Respondent

ORDER

CA 301/2017 and CA 308/17 have been filed by the Respondent. Notice of the same is accepted by the Ld. Counsel for the Petitioner. Reply be filed by the next date. Be listed along with CP 368(ND)/2017.

To come up on 18th December, 2017, the already fixed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)